

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH AT HYDERABAD

OA.No.604/97

Date of order :9.5.97.

BETWEEN:

G.Krishna Murthy

.. Applicant.

AND

- Superintending Engineer (Co-ordination),
 South Zone, Basanth Nagar,
 Chennai.
- Executive Engineer, Vijayawada Central Division, C.P.W.D., Vijayawada.

.. Respondents.

Counsel for the Applicant

.. Mr.P.Naveen Rao

Counsel for the Respondents

.. Mr.V.Rajeswar Rao.

CORAM:

Hon'ble Shri R.Rangarajon; Member (Admn.)

Hon ble Shri B.S. Jai Parameshwar : Member (Judl.)

I Oral order as per Hon'ble Shri R.Rangaraj, Member (Admn.) I



Heard Mr.P.Naveen Rao, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned standing counsel for the respondents.

- 2. The applicant is now working as Beldar w.e.f. 24.12.68. He submits that he is in that post for the last 30 years. The next promotional post for him is Assistant Plumber. He is an aspirent for that post. He submits that he has passed the necessary trade test for promotion to the post of Assistant Plumber. There are number of vacancies available in that cadre for promoting him to that post. He had submitted representation for promotion dt. 13.12.92 and 6.8.93 (A-2 & 3). R-2 had requested R-1 to fillup the post of Assistant Plumber by promoting the applicant herein by his letter No. 10(1)94/VCD-I/1199, dt. 27.4.97 (A-5). Inspite of his recommendation the applicant submits that he is not promoted.
- 3. This OA is filed for promoting him to the post of
 Assistant Plumber on and from the date of arising of vacancy after
 December 1991 with all consequential benefits.
- 4. As per the narration of this case as above it is seen that the case of the applicant is pending with R-1 for necessary orders. In view of the above we direct R-1 to dispose of his representation and also the recommendation of R-2 by his letter dt. 25.7.95 in accordance with the law expeditiously.
- 5. The OA is ordered accordingly at the admission stage itself. No costs.

B.S. JAI PARAMESHWAR)

Member (Judl.)

Dated: 9th May, 1997

(Dictated in Open Court)

Avibri 18687

4 R.RANGARAJAN)

Member (Admn.)

9.6.97

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Copy to:

- 18 Superintending Engineer, (Co-ordination) South Zone, Basanth Nagar, Chennai.
- 2. Executive Engineer, Vibayawada Central Division, C.P.W.D. Vijayawada
- 3. One copy to Mr.P. Naveen Rao, Advocat3, CAT, Hyderabad
- 4. One copy to Mr. Rajeswara Racm Addl.CGSC,CAT, Hyderabada
- 5 Cne copy to D.R(A), CAT, Hyderabad.
- 6. One duplicate copy

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CHECKED BY

IN THE CENTRAL ADMINISTRATINE TRIBUNAL

THE HON'BLE SHRI R. RANGARAJAN: M(A)

A ND

THE HON'BLE SHRI B'S . JAI PARAMESHWAR: M

DATED: 9/5/83

ORDER/JUDGEMENT

M.A./R.A/C.A.NO.

j.n

0.A.NO. 604/97

Admitted and Interim directions Issped.

Allowed .

Disposed of with directions,

Dism\ssed

Dismissed as withdrawn Dismissed for default

Ordered Rejected.

No order as to costs.

केन्द्रोय प्रशासनिक विधिकरण Central Administrative Tribunal होसाज /DESP ATSA

30 JUN 1997

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